

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 104**  
**(IB)-763(PB)/2019**

**IN THE MATTER OF:**

Kalpana Rehani

.... Applicant/petitioner

v.

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 21.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Akshat Rehani, Adv.

For the Respondent:

Mr. Ashutosh Gupta, Mr. Gaurav Rana &  
Mr. Abhishek Aggarwal, Advs.

**ORDER**

For order see, CP. No. (IB)-129(PB)/2019.

21.08.2019  
Ritu Sharma